

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4042

ANSWERED ON:30.04.2012

EVALUATION OF CASTES FOR RESERVATION

Baitha Shri Kameshwar ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of the castes which may be provided reservation as per their economic and social condition on the basis of the data provided by the census 2011 conducted in the country;
- (b) the details of the names of the States who have sent their proposals alongwith their recommendations to provide the benefit of reservation to various castes during the last one decade and which are still pending at present;
- (c) whether Uttar Pradesh State has sent proposal to provide the benefit of reservation to certain castes;
- (d) if so, the category-wise details thereof; and
- (e) whether any time-limit is prescribed for the consideration of the said proposals after these proposals are received from States and if so, the details thereof?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

- (a) Categorisation of castes for reservation purposes is not dependent on Census data.
- (b) State-wise details of recommendation received (i) from the National Commission for Backward Classes for inclusion in the Central list of OBCs and (ii) from State Governments for specification as Scheduled Castes, and which are pending at present, are shown in the enclosed statement.
- (c) Uttar Pradesh does not figure in the enclosed statement.
- (d) Does not arise.
- (e) No, Sir.